



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments amongst the Law Officers in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 2032 -LD(A) of 2018.
D A T E : 06 - 04 - 2018.

In partial modification to Government Order No.959 -LD(A) of 2018 dated 15-02-2018, it is hereby ordered that Shri Majid Aftab Wani, Sr. Additional Advocate General, Srinagar shall look after the litigation work of Estates Department before the Srinagar Wing of the Hon'ble High Court, in addition to work already allotted to him.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

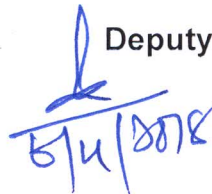
NO: LD(A) 2016/35.

Dated: 06 - 04 - 2018.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Director, Estates, J&K, Jammu.
3. Director Information, J&K Jammu.
4. Director Litigation, Srinagar.
5. All officers of the Department of Law, Justice and Parliamentary Affairs.
6. Concerned Law Officer for information.
7. Administrative Officer, Advocate General's Office, J&K Srinagar.
8. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Website of the Department of Law, Justice and Parliamentary Affairs.
11. Government Order file.
12. Concerned file.


(Ashish Gupta)
Deputy Legal Remembrancer,


5/4/2018